

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**ACE TOURS WORLDWIDE LIMITED**

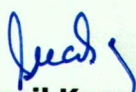
1.	Name of the corporate debtor	ACE TOURS WORLDWIDE LIMITED
2.	Date of incorporation of corporate debtor	13th July 2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate identity number / limited liability identification number of corporate debtors	CIN: L63040GJ2007PLC051318
5.	Address of the registered office and principal office (if any) of corporate debtor	F-22-23-24, JOLLY ARCADE, GHOD DOD ROAD, SURAT GJ 395007 IN
6.	Date of Closure of Insolvency Resolution Process	27/02/2020
7.	Liquidation Commencement Date of Corporate Debtor	28/02/2020
8.	Name, Address, Email, Address, Telephone Number and the registration of the liquidator	Sunil Kumar Kedia IBBI/IPA-001/IP-P00028/2016-17/10064 210/B, 21 st Century Business Centre, Near Udhna Darwaja, Ring Road, Surat, Gujarat-395002 ip.kedia.surat@gmail.com kedia_kedia@yahoo.com (Registered Email id with IBBI)
9.	Last date for Submission of Claims	29/03/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the **ACE Tours Worldwide Limited** on **28/02/2020**.

The stakeholders of **ACE Tours Worldwide Limited** are hereby called upon to submit a proof of their claims, on or before **29/03/2020**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Name: Sunil Kumar Kedia
IBBI/IPA-001/IP-P00028/2016-17/10064
Liquidator of ACE Tours Worldwide Limited

Date: 13th March 2020

Place: Surat